

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1515/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Doosan Ifracore Construction Equipment Pvt. Ltd.  
 V/s.  
 Ecomaster Beads India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9.	KARL TAMBOLY a/w YOHANN UMATHWALLA i/b J. SAGAR ASSOCIATES		

Mitish Agarwal  
 Priyanka G. Chaudhary  
 G. Nishika Jain  
 Alshayv ORDER nigam

  
 Priyanka G.  
 Nishika  
 Alshayv

CP No.1515/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.2.2018.



V. NALLASENAPATHY  
 Member(Technical)



B. S. V. PRAKASH KUMAR  
 Member (Judicial)